

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 03rd May, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 37/2017(CZ)	Styendra Kumar Sharma & 3 Ors. Vs. State of Rajasthan & 8 Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 57/2017(CZ)	Piyush Mishra Vs The Commissioner, Nagar Palika Nigam, Bhilai & 3 Ors.	Ms. Aarushi Gaur Chauhan, Adv.	
FOR HEARING				
3.	Original Application No. 65/2016(CZ)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 34/2017(CZ) (M.A.No.162/17)	Naveen Saraswat Vs State of Rajasthan & 5 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
5.	Original Application No. 42/2017(CZ)	Jagdish Kumawat Vs The Collector, Neemuch & 4 Ors.	Mr. Jagdish Kumawat, Applicant in person.	
6.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. The Commissioner, Nagar Palik Nigam, Raipur, Chhattisgarh & 2 Ors.	Ms. Arushi Chouhan, Adv. Ms. Aditi Singhvi, Adv. Mr. Alankar Soni, Adv. Mr. S.S. Chouhan, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 129/2016(CZ) (M.A.No.1070/16) (M.A.No.47/17)	Jalinder Piraji Dhanwate Vs. State of M.P. & 9 Ors.	Mr. Sambhav Sogani, Adv. Mr. Varun Raj Nair, Adv. Mr. Sachin K. Verma, Adv. Dr. Vivek Dalal, Adv.	
8.	Original Application No. 47/2017(CZ)	Shri Anjanisut Hanuman Mandir Vs State of M.P. & Ors.	Mr. Dharamveer Sharma, Adv.	
9.	Original Application No. 35/2017(CZ) (M.A.No.191/17)	Samarth Prayas Vs Universal Tyre Store & 2 Ors.	Mr. Ajay Mishra, Adv. Mr. Sachin K. Verma, Adv.	

10.	Original Application No. 103/2016(CZ)	Satish Kumar Tiwari Vs. State of M.P. & 3 Ors.	Ms. Zubia Sajid, Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 29/2016(CZ)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv. Mr. Sachin K. Verma, Adv. Mr. Rajendra Giri, Adv. Mr. Rakesh Giri, Adv.	
12.	Original Application 116 /2013(THC)	Nityendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Shreya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. Yogesh Bhatnagar, Adv.	

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